

Kashi Vishwa Nath Temple - Gyan Vapi Masjid, Varanasi and Krishna Janma Bhoomi - Shahidgah Masjid, Mathura Shrines are covered by the provisions of the Places of Worship (Special Provisions) Act, 1991. The Central Government has advised the State Government of U.P. to take necessary steps to ensure the safety of the shrines and to maintain peace and communal harmony. 'Public Order' and 'Police' are State subjects as per Entries 1 and 2 of List II - State List of the Seventh Schedule of the Constitution of India. The basic responsibility for the maintenance of law and order, therefore, rests with the State Government.

National Watershed Development Project

*436. SHRI RAJENDRA AGNIHOTRI: Will the Minister of AGRICULTURE be pleased to state:

(a) the steps taken by the Government for covering additional areas under the National Watershed Development Project for the Rainfed Areas in each State;

(b) the names of the areas covered under the said project in Uttar Pradesh; and

(c) the details of schemes being implemented under the project in Uttar Pradesh?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) Under the National Watershed Development Project for Rainfed Areas (NWDPPRA) which has been under implementation in 25 States and 2 UTs since 1990-91, an area of 28 lakh hectares has been initially taken up for coverage upto end of VIII Plan period. However, during the course of implementation, additional area was approved for inclusion on account of available savings in the allocation, and a total area of 45.84 lakh hectares with an allocation of Rs. 1194.50 crores between 1990-91 to 1996-97 was taken up.

During the IX Plan period, an area of 35 lakh hectares is proposed to be taken up for treatment at a cost of Rs. 1575.00 crores.

(b) The names of the areas taken up under the project in Uttar Pradesh are given in the statement-I enclosed.

(c) 202 micro-watersheds with an area of 3.27 lakh hectare have been taken up under the project in Uttar Pradesh with an expenditure of Rs. 8802.44 lakh since inception from 1990-91 to 1996-97.

Major activities taken up under conservation measures are contour vegetative hedges, live fencing and gully control measures whereas those under production systems are crop demonstration, dryland horticulture, and planting

of shrubs and trees. Loose boulder check dams, earthen structures and dug out sunken structures are the important activities under drainage line treatment whereas castration of scrub bulls, fodder development and breed improvement is taken up under livestock management.

A statement showing the achievements under major components in Uttar Pradesh is given in the enclosed statement-II.

Statement-I

District-wise Names of Watersheds taken up under National Watershed Development Project for Rainfed Areas (NWDPPRA) in Uttar Pradesh

S.N.	Name of District	Name of Watershed
1	2	3
1.	Saharanpur	1. Budhi Yamuna
2.	Agra	2. Lohari Nala
3.	Badaun	3. Sot Nadi
4.	Etawah	4. Yamuna Nadi
5.	Kanpur Dehat	5. Yamuna Nadi
6.	Fatehpur	6. Yamuna Nadi 7. Yamuna Nadi 8. Yamuna Nadi
7.	Allahabad	9. Yamuna Nadi 10. Yamuna Nadi 11. Yamuna Nadi 12. Tonsnadi
8.	Jhansi	13. Badalkhohnala 14. Kheranala 15. Patarinala 16. Kudarnala 17. Bhagal Nala 18. Sisaurnala 19. Kalapaninala
9.	Lalitpur	20. Barua Nala 21. Sajnam Nadi 22. Doodh Bhandar Nala
10.	Jalaun	23. Malanga Nala 24. Dhamana Nala 25. Pahunj Nadi 26. Jodhar Nala 27. Rayar Nala 28. Koon Nadi 29. Malanga Nala 30. Pahunj Nadi 31. Malanga Nala

1	2	3
11.	Hamir Pur	32. Chuyadh Nala 33. Indhariya Nala 34. Baderi Nala 35. Chandhar Nala 36. Hinku Nala 37. Dabai Nala 38. Garhai Nala 39. Kevlari Nala 40. Padwar Nala
12.	Banda	41. Garhra Nala 42. Raval Nala 43. Kharsara Nala 44. Kharsara Nala 45. Bhujrkh Nala 46. Gedhuwa Nala 47. Kewai Nala 48. Gehuwa Nala
13.	Sonbhadra	49. Kanhar Nadi 50. Kanhar Nadi 51. Kanhar Nadi 52. Sone Nadi 53. Sone Nadi 54. Sone Nadi 55. Belan Nadi
14.	Mirzapur	56. Ganga Nadi 57. Ganga Nadi 58. Ganga Nadi
15.	Ballia	59. Ganga Nadi 60. Ganga Nadi 61. Ganga Nadi 62. Ganga Nadi 64. Ganga Nadi 65. Ghaghara
16.	Sidharth Nagar	66. Sikari Nala 67. Bangana Nadi 68. Siswa Nala 69. Budhi Nadi 70. Fazihatwa Nala
17.	Maharajganj	71. Jharhi Nadi 72. Jharhi Nadi 73. Gandak Nadi
18.	Deoria	74. Bari Nala 75. Chhoti Gandak 76. Bari Nala 77. Jharhi Nadi 78. Nakta Nala 79. Chhoti Gandak 80. Kurana Nala

1	2	3
19.	Kheri	81. Ullan Nadi 82. Chanka Nala 83. Sarayu Nadi 84. Suheli Nadi 85. Dhawar Nala 86. Sakhani Nala 87. Ghaghara Nadi
20.	Gonda	88. Terhi Nadi 89. Terhi Nadi 90. Shawai Nala 91. Kakahi Nala 92. Katahi Nala 93. Manorma Nadi 94. Terhi Nadi 95. Terhi Nadi 96. Terhi Nadi 97. Terhi Nadi 98. Terhi Nadi 99. Phohri Nala 100. Kakarhia
21.	Baharaich	101. Makhala Nala 102. Mohmda Nala 103. Risia Nala 104. Jhinna Nala 105. Jhinguri Nala 106. Terhi Nadi 107. Kati Nala 108. Jhinguri Nala 109. Makhala Nala 110. Mada Nala 111. Budhi Rapti 112. Bhainsaahi 113. Bhakhala Nala 114. Gaduara Nala 115. Gandaure Nala
22.	Sultanpur	116. Gomati Nadi
23.	Barabanki	117. Simali Nadi 118. Kalyani Nadi
24.	Jaupur	119. Sai Nadi 120. Bashushi Nala
25.	Azamgarh	121. Basu Nadi 122. Dahiya Nala
26.	Sitapur	123. Chauka Nadi 124. Chauka Nadi 125. Kiwani Nadi 126. Chauka Nadi 127. Kalyani Nadi

1	2	3	1	2	3
27.	Nainital	128. Pasya Gad 129. Ramgad 130. Nihal 131. Parkha Gad			166. Yogdalarigad 167. Chamakgad 168. Rampur 169. Dhauliganga 170. Pogatalorigad 171. Joshimutt
28.	Almora	132. Khuntagad 133. Kosi Uppar 134. Gomati Uppar 135. Bhadravati 136. Kannadgad 137. Jaggan Nadi 138. Takoligad 139. Shakunigad 140. Kilaragaghare 141. Kaligad 142. Taragtal 143. Kaugawan 144. Mashan Nadi	31. Uttarkashi		172. Varunagad 173. Surkelagad 174. Dashamigad 175. Lower Yamuna 176. Malgad 177. Rumin Lower
29.	Pithoragarh	145. Goatgad 146. Bhuddeshwargad 147. Baggagad 148. Gansagad 149. Narkulgad 150. Bhojgad 151. Gorghtigad 152. Devalgad 153. Dhoriyagad 154. Dinaulagad 155. Dwaligad	32. Tehri		178. Chaminigad 179. Paligad 180. Gaddugad 181. Galgad 182. Chakagad 183. Chandrabhaga 184. Mandargad 185. Garkotgad 186. Sushilagad
30.	Chamoli	156. Kalpganga 157. Saikotgad 158. Jhelagad 159. Lagarhgad 160. Bagoligad 161. Tharaligad 162. Uppar Pindar 163. Shaurigad 164. Tarkotgad 165. Baliganga	33. Pauri		187. Dhanauligad 188. Mandal Nadi 189. Kali Nadi 190. Purvi Nayar-II 191. Purvi Nayar-III 192. Purvi Nayar-I 193. Divanigad 194. Nandalgad 195. Plane Nadi 196. Bichholigad 197. Bachangad 198. Dhangarhgad 199. Khasan Left 200. Paschimi Nayar-II
			34. Dehradoun		201. Bingad 202. Mohanagad

Statement-II

Achievement in respect of major components under National Watershed Development Project (NWDPR) in Uttar Pradesh from 1990-91 to February 1997.

Sl. No.	Major Activity	Unit	Target	Achievement
1	2	3	4	5
A.	<i>Arable Land</i>			
	(i) Conservation measures			
	1. Contour vegetative hedges	Ha	166265	158280
	2. Repairs/Gully Control and other measures	No.	70000	54341
	(ii) Production System			
	1. Crop Demonstration	No.	123100	149236
	2. Agroforestry	No.	1873514	2934815
	3. Dryland Horticulture	No.	835779	2521489

1	2	3	4	5
	4. Household Production System	No.	15560	27507
	5. Homestead Garden	No.	85055	120842
B.	<i>Non-Arable Land</i>			
	(i) Conservation measures			
	1. Contour vegetative hedges	Ha.	70550	70971
	2. Vegetative filter strip	Rmt.	353246	531276
	(ii) Production System			
	1. Planting of shrubs	No.	2015225	2032745
	2. Overseeding of Grasses & legumes	Ha	21530	17713
C.	<i>Drainage Line Treatment</i>			
	1. Loose Boulder Structure	No.	15581	20811
	2. Dugout Sunken Ponds	No.	15632	17425
	3. Earthen Structure	No.	5520	5536
	4. Dogout Sunken Structure	No.	228	2391
D.	<i>Livestock Management</i>			
	1. Cultivated Fodder Dev.	No.	31559	45895
	2. Castration of Scrub Bills	No.	1537752	71014

Unemployment

*437. SHRI MOHAMMAD ALI ASHRAF FATMI :
SHRI L. RAMANA :

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the number of unemployed will be about 38 crores at the end of this century;

(b) if so, whether the Government have started or propose to start any time-bound programme in this regard in various States, particularly in Uttar Pradesh and Madhya Pradesh;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (d) The person day unemployment rates for male and female in both rural and urban areas as per the CDS Estimates reported in last two NSSO Sample Survey Rounds are as under:

Person Day Unemployment Rates
as per Current Daily Status*

	1987-88			1993-94		
	Male	Female	Total	Male	Female	Total
Rural	4.58	6.91	5.25	5.64	5.55	5.61
Urban	8.79	12.00	9.36	6.72	10.52	7.43
Total	5.54	7.61	6.09	5.91	6.33	6.03

*Unemployment as percentage of labour force.

Except for rural areas unemployment rate shows a decline between the two rounds of NSSO in 1987-88 and 1993-94. The reason for increase in unemployment rate as per CDS Status in the rural areas between 1987-88 and 1993-94 may be attributed towards increasing mechanisation in the agriculture and presence of under-employment in the rural areas. There is less scope for the rural people to get alternative employment.

Recognising the high incidence of underemployment and increasing casualisation of labour, there is need to enhance employment opportunities for the poor. In this context, the Ninth Plan will implement a national Employment Assurance Scheme.

Greater productive employment will be generated in the growth process itself by concentrating on sectors, sub-sectors and technologies which are labour intensive, in regions characterised by higher rates of unemployment and underemployment. Improvements in the quality of employment can be achieved only in situation of rapidly growing productivity to which the labour can lay a just claim.

[English]

Funds for Drought

*438. SHRI MANIKRAO HODLYA GAVIT :
SHRI PARASRAM BHARDWAJ :

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have made allocation for the current financial year for the States where drought situation is prevailing;